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Vegetables in India from 1983 to 1986 (January to October) is shown in the Statement attached. (See Appendix CXL Annexure No. 49) The prices of vegetables follow a seasonal pattern. The Wholesale Price Index Number of all vegetables combined this year has gone up mainly because of increase in prices of potato and onion. The late blight disease in case of potatoes in Uttar Pradesh and Punjab and insufficient rain in main onion producing belts has caused lesser production of potato and onion respectively and hence the rise in prices. This year disruption in transport

system in some producing States also have

affected the supply of potato and onion.

(c) to (e) The wholesale and retail trade in vegetables is primarily in the private sector. However, Consumer Cooperatives like Super Bazar and Kendriya Bhandar, Civil Supplies Corporation and National Dairy Development Board (NDDB) are supplying vegetables of common use like potatoes and onions through their retail outlets at reasonable price"?. The intervention of these public agencies has had a salutary effect in the vegetables market. The market prices are monitored and intervention measures are taken through NAFED as a nodal agency as and when warranted.

## Allotment of Plots in Rohini

- 1180. SHRI J. P. GOYAL: Wil' the Minister of URBAN DEVELOPMENT be pleased to state
- (a) when the amplications for allotment of plots in Rohini were invited by Delhi Development Authority;
- (b) what is the total number of applications received and the amount received an advance deposit;
- (c) the number of applicants who have so far been allotted plots;
- (d) when the plots are proposed to be allotted to the remaining applicants-

(e) whether it has come to the notice of Government that most of the persons to whom plots were allotted in Rohini have sold them out at exorbitant prices through General Power of Attorney; and

to Questions

- (f) if so, what is Government reaction thereto?
- THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) From 9th February 1981 to 25th April, 1981.
- (b) From 82,384 received applicants an amount of Rs 22.56,35000/-was received as advance deposit.
  - (c) 25,445.
- (d) Serious efforts art. being made to clear the backlok of the registered applicants.
- (e) and (f) No such case has come to the notice of the DDA so far. However, all such transactions are unauthorised and illegal.

Storm Water Drains in Pitampura, Delhi

- 1181. SHRI J.P. GOYAL: Will the Minister of URBAN DEVELOPMENT be pleased to state
- (a) whether it is a fact that despite various assurances storm water drains have not yet been constructed in Pitampura residential colony by the Delhi Development Authority;
- Ob) if so, what are the main reasons therefor;
- (c) whether the work of constructing storm Water drains was started some time back and if so, when and what are the reasons for which the. work was abandoned; and
- (d) what are the blocks where storm water drains have been const ructed and by when the work of con structing storm water drains in all the blocks is likely to be started and completed?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN VELOPMENT (SHRI DALBIR SINGH): (a) No Sir.

- (b) Does not arise.
- (c) The work of construction of storm water drains was started during 1983-84. Tht work of construction of outfall drains leading to Shakurbasti drain and Kanhya Nagar drain from Pitampura Poorvi, i.e. Maurya Enclave has been completed. The work had been abondoned in these pockets. The work on the construction of drain leading towards Rohini drain had been slowed down to some extent, but not abondoned completely, because of non-availability of outfall.
- (d) The peripheral drains for coop, group housing societies land leading to Shakurbasti drain and Kanhya Nagar drain have already been completed. The drains leading to Rohini drairn are in an likely to be completed before the completion of Rohini drain by December. 1987.

Internal drains of Pitampura Uttari, Poorvi and Dakihini have also been completed to a large extent and in the remaining blocks the same is likely to be completed by Dec, 1987.

## **Auction of DDA Plots**

- 1182, SHRI J.P. GOYAL: Will the Minister of URBAN DEVELOPMENT be pleased to state:
- (a) what art the various sizes of plots that are being auctioned by Delhi Development Authority as a general rule;
- (b) whether it is a fact that Delhi Development Authority have auctioned smaller size of plots including 30 metre plots;
- (c) what is the smallest size of plot auctioned by Delhi Development Authority in residential colonies during August, September and October 1986 and are reposed to be auctioned during November 1986; and
- (d) what are the reasons for auctioning such plots for residential pur-pose and not alloting them through

draw of lots to weaker section of society?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) Ag per Rules there are no res-trictions for disposal of any size of plots by auction.

- (b) It is a fact that smaller sizes of plots have been auctioned. However, no plot of 30 sq. mtrs. was auctioned,
- (c) The smallest size of plot auctioned during August, September and October, 1986 was 35 sq. metres Duing November, 1986 185 plots measuring 35 sq. metre to 356.25 sq. metre are proposed to be auctioned.
- (d) Such Plots were auctioned since no recommendation for allotment of plots below 80 sq. Yards was pending with the DDA.

## Support Price for Oil Seeds

- 1183. SHRI TALARI MANOHAR: Will the Minister of AGRICULTURE be pleased to state:
- (a) whether the state Government of Punjab has suggested higher and remunerative support prices of oil seeds as reported in the Economic Times dated the 24th October, 1986;
- (b). whether it is a fact that all efforts for imrovements and self-sum- ciency in oilseeds have not been successful, including massive investments on Research and Development and productyty under CLUSA and CIDA projects; and
- (c) whether in view of the above, Government propose to fix remunerative prioes to encourage farmers to produce more wheat, rice, sugar and cotton?

THE MINTSTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) The State Government of Punjab, like other State Governments whose